

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2002/3554/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Dibyajyoti Mahanta,
Member, MACT
Barpeta, Assam.

Dated Guwahati the 18 August, 2021.

Sub: **Casual leave.**

Ref:- No. MACT(B)/369 dated 17.08.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 23.08.2021 along with station leave permission, from the evening of 21.08.2021 till the morning of 24.08.2021**, has been granted. Further, the District and Sessions Judge, Barpeta and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

3556
Memo NO.HC.VII-16/2002/3555 dated 18.8.2021

Copy to.

1. The District and Sessions Judge, Barpeta, Assam.
2. ✓ The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

Pdgr